

Calcutta High Court (Original Side)

Peonbook Report From 24-06-2021 To 24-06-2021 For (All) Maincase & (All)

Pending : 7 and Disposal : 0

| Sl No. | Case No. | Date of Registration | Cause Title | Advocate |
|--------|--------------|----------------------|---|------------------------|
| 1 | CC/28/2021 | 24-06-2021 | ABHIJIT SAHA VS KHAGENDRA NATH ROY | ANJAN BHATTACHARYA |
| 2 | EC/76/2021 | 24-06-2021 | TILAK MEHERA AND ORS. VS STANDARD CHARTERED BANK AND ANR. | S. JALAN AND CO. |
| 3 | PLA/193/2021 | 24-06-2021 | IN THE GOODS OF BHANUMATI GANERIWALA (DEC.) VS NA | PRADEEP KUMAR JEWRAJKA |
| 4 | WPO/229/2021 | 24-06-2021 | MAC DEVELOPERS PRIVATE LIMITED AND ANR VS THE KOLKATA MUNICIPAL CORPORATION AND ORS | I.C. SANCHETI AND CO. |
| 5 | WPO/230/2021 | 24-06-2021 | VISA INFRASTRUCTURE LIMITED AND ANR VS STATE BANK OF INDIA AND ANR | KHAITAN AND CO |
| 6 | AP/260/2021 | 24-06-2021 | KARBON STEELMART PRIVATE LIMITED VS BRIDGE AND ROOF CO (INDIA) LIMITED | HARERAM SINGH |
| 7 | AP/261/2021 | 24-06-2021 | TEXMACO RAIL AND ENGINEERING LIMITED VS UPPER TAMAKOSHI HYDROPOWER LIMITED AND ORS | KHAITAN AND CO. |

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